

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 305
(IB)-50(PB)/2021
New IA-461/2024

IN THE MATTER OF:

M/s. Acute Daily Media Pvt Ltd & Ors. ... Applicant/Petitioner

Versus

M/s. Sharp Eye Advertising Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sakal Bhushan, Adv. Vasu Bhushan, Adv. Nipun Bhushan in IA-461/2024.

For the RP : Adv Abhishek Anand, Adv Karan Kohli and Adv Abhishek Sinha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-461/2024: Issue notice. Mr. Abhishek Anand, Ld. Counsel appearing for the RP accepts notice and seeks an opportunity to file reply to the application within one week. Allowed.

List on 21.02.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)